NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 7/241-242-244/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

Akhil Kumar Mishra & Anr.

V/s.

R & R Ventures Pvt Ltd. Ors.

Section of the Companies Act:

Section 241-242-244 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Partile Achyp

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ORDER

Learned Advocate Mr. Pathik Acharya i/b Learned PCS Ms. Anmol Jha present for Petitioner. None present for Respondents.

At request of learned Counsel for petitioner.

List the matter on 28.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 16th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL